

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 103**

New IA-18/2023

In

CA.CAA-99(ND)/2022

**IN THE MATTER OF:**

M/s. Devyani Airport Services (Mumbai) Pvt Ltd. AND Devyani Food Street Pvt Ltd.

.....APPLICANT/PETITIONER

**SECTION**

**U/s 230/232**

**Order delivered on 16.01.2023**

**CORAM:**

**SHRI ATUL CHATURVEDI  
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS  
MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant

: Adv. Madhav Goel

CS Gaurav Joshi Applicant in Person

For the OL

: Ms. Hemlata Rawat Counsel

For the IT Department

: Mr. Zoheb Hossain, Sr. Standing Counsel,

Mr. Parth Semwal Adv., Jr. Standing Counsel,

Mr. Vipul Agrawal, Jr. Standing Counsel

**ORDER**

**New IA-18/2023:-**

This is the report of Chairperson appointed pursuant to the order dated 11.11.2022 passed by this Tribunal. The same is taken on record, subject to just exceptions.

**IA disposed of.**

-SD-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

-SD-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**